

DIVISION BENCH

ITEM NO.101

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.94/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	INVESTORDEN INFRATECH PVT. LTD. V/S PIGEON BUILDHOME PVT. LTD.
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Krishna Dev Vyas, Adv. : *For the Financial Creditor*
- Sh. M.P. Sahay with Ms. Awanitika, &
Sh. Sachin Kharb, Adv. : *For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present.

1. After arguing for some time, the Ld. Counsels representing the parties are directed to place on record the respective list of allottees as available with them in the project of the Respondent/ Corporate Debtor. The complete list as may be available in the record of the Corporate Debtor, be also placed on record within a period of three weeks.
2. Let the matter be adjourned for further hearing on 10th July, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

15th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*